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Shri V.N. Tewari, M.P.

निराकरण में उनकी कोई रुचि नहीं है। वे केवल राजनैतिक लाभ लेना चाहते हैं और किसानों को गुमराह करना चाहते हैं।

आज एक गम्भीर घटना चंडीगढ़ में घट गई। लेकिन इनके चेहरे देखिए, ये हंस रहे हैं, गंभीरता का नाम नहीं है। यह केवल राजनैतिक लाभ प्राप्त करने के लिए दिखावा मात्र कर रहे हैं। इनको आजका इतिहासकार भी माफ नहीं करेगा।

MR. DEPUTY-SPEAKER: Mr. Panika, you can resume after lunch. The House now stands adjourned for lunch, to meet again at 2 p.m.

13. hrs.

The Lok Sabha adjourned for lunch, till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at four minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

RE DEATH OF SHRI V.N. TEWARY, M.P. (RAJYA SABHA)

SHRI SATYASADHAN CHAKRA-BORTY (Calcutta South): We are sorry.....(Interruptions)

MR. DEPUTY-SPEAKER: I will give a patient hearing if one member speaks at a time.

(Interruptions)

MR. DEPUTY-SPEAKER: I will give you a patient hearing if one member speaks at a time.

(Interruptions)

MR. DEPUTY-SPEAKER: I am prepared to listen.

(Interruptions)

SHRI SATYASADHAN
CHAKRABORTY: You will agree

with me, Sir, something unprecedented happened today.

MR. DEPUTY-SPEAKER: Yes, Mr. Satish Agarwal?

SHRI SATISH AGARWAL (Jaipur): Please allow the Party leaders to make submissions to you one by one.

MR. DEPUTY-SPEAKER: I am prepared. One by one if they make submissions. I am prepared to listen. Who is making the statement first? Shall I start from here? All of you please sit down.

(Interruptions)

MR. DEPUTY-SPEAKER: I will call one member at a time. Now, first CPI (M). You should not take much time.

SHRI SATYASADHAN CHAKRA-BORTY: Today, you will agree with me, that something unprecedented happened. A murder of a sitting Member of Parliament took place. We wanted an assurance from the Government that they would take steps and also we wanted that the House should be adjourned as a mark of respect to the Member of Parliament. Sir, it is very unfortunate that the ruling party did not agree to it. That is why we wanted to register our protest.

(Interruptions)

THE MINISTER OF PARLIA-MENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): He is not making a statement of facts.

MR. DEPUTY-SPEAKER: Mr. Satyasadhan Chakroborty, if you want to narrate everything, you narrate the entire thing that took place for four hours in the House. Why do you stop at that? Then what happened? Go on.

DR. SUBRAMANIAM SWAMY (Bombay North-East): What are you doing?